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Date: 24/08/2025

Soma Begam On Behalf Of Mijanur Rahaman Vs State Of Tripura

Court: Tripura High Court- Agartala

Date of Decision: Jan. 4, 2024

Acts Referred: Code Of Criminal Procedure, 1973 â€" Section 439

Narcotic Drugs And Psychotropic Substances Act, 1985 â€" Section 20(b)(ii)(c), 25, 29, 37

Hon'ble Judges: Arindam Lodh, J

Bench: Single Bench

Advocate: Siraj Ali, Raju Datta Final Decision: Dismissed

Judgement